


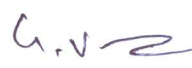
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/219/2016
NAME OF THE PETITIONER(S) : Palanisamy & 10 others
NAME OF THE RESPONDENT(S) : M/s S.V.T. Spinning Mills Private Limited & 5 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. GOWTHAM KUMAR	Counsel for Petitioners	
2)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondents 1-5	

ORDER

Shri K Gowtham Kumar, counsel for petitioners present. Shri G V Mohan Kumar, counsel for R1 to R5 present and that no counter has been filed in CA 6/2017 filed by petitioner. Since there is no objection, CA-6/2017 is allowed for bringing the documents on the record. Pleadings are complete. The matter is posted for final hearing. Put up on **11.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)